

Name of the corporate debtor: ITMA HOTELS INDIA PRIVATE LIMITED

Annexue 3

Date of commencement of CIRP:31 -December-2021
(Receipt of Order : 03 January 2022)

List of creditors as on: 27-January-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest *	Amount covered by guarantee *	Whether related party?	% of voting share in CoC					
1	State Bank of India	20-Jan-22	2,09,52,73,579	2,09,52,73,579	Loan	65,99,50,785	6,04,21,000	-	100.00%	-	-	-	-	

*Note : The Amount covered by security interest and the amount covered by guarantee are for the same term loan agreement